

whose reply to the last reference made by the Government of India is awaited. Until the receipt of their reply, it is not possible to indicate when this matter would be finalised or what exact difficulties would eventually arise.

**Shrimati Renu Chakravartty:** May I know when the last intimation was sent to the West Bengal Government?

**Shri Shah Nawaz Khan:** Recently, the hon. Minister of Railways had written a semi-official letter to the Chief Minister of West Bengal. It was very recent.

**Shrimati Renu Chakravartty:** May I know whether in view of the fact that the rolling-stock is almost being destroyed and taken away by various people, it will at all be possible, if there is any further delay, to have the opening of the shuttle train service?

**Shri Shah Nawaz Khan:** That stock is more or less obsolete, and does not belong to us. It belongs to a private company. It is their outlook.

## WRITTEN ANSWERS TO QUESTIONS

### 'Agmark' Ghee

\*1053. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether during any of the last two years contents of 'Agmark' ghee have been chemically analysed with a view to finding out the extent of its purity; and

(b) if so, the results thereof?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Yes.

(b) 887 check-samples were collected during the calendar year 1954, of which 51 were found to be adulterated with vegetable fat. During the period January to September, 1955, 1010 check-samples of ghee were collected of which 10 were found to be adulterated with vegetable fat and suitable action was taken against the offenders.

### Jute Mills

\*1054. { **Shri K. P. Sinha;**  
**Shri M. Islamuddin;**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that jute mills in Northern India are facing shortage of raw materials due to inadequate wagon supply;

(b) whether it is also a fact that a jute mill of Kanpur proposed to close down by the 30th September, 1955; and

(c) if so, the steps taken by Government in the matter?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan):** (a) to (c). Some reports appeared in the papers about the shortage of wagons and arrangements were made immediately to step up the loading of jute.

### Indian Airlines Corporation

\*1056. **Shri D. C. Sharma:** Will the Minister of Communications be pleased to state the total amount advanced so far by Government towards the capital of Indian Air lines Corporation?

**The Deputy Minister of Communications (Shri Raj Bahadur):** A sum of Rs. 390.17 lakhs has so far been advanced as capital to the Indian Airlines Corporation.

### Buddha Jayanti

\*1058. **Shri Bishwa Nath Roy:** Will the Minister of Communications be pleased to state:

(a) whether in view of *Buddha Jayanti* next year and the expected visit by the Indian and foreign tourists to Kasia in this connection, Government propose to start air service for that place on that occasion; and

(b) if so whether there is a proposal also to repair the aerodrome at that place with a rest room?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) There is no such proposal at present. There is already an air service to Gorakhpur which is about 32 miles from Kasia.

(b) Does not arise.

### Tata Electric Locomotive Co.

\*1060. **Shri S. K. Razmi:** Will the Minister of Railways be pleased to state the steps taken to implement the suggestions and recommendations contained in the Thirteenth Report of the Public Accounts Committee so far as they relate to Railways?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** The various suggestions and recommendations made by the Public Accounts Committee in this Report are

still under examination, in consultation with the Comptroller and Auditor General.

#### Mahendru Ghat Gangways

\*1068 { **Thakur Jugal Kishore Sinha:**  
**Babu Ramnarayan Singh:**  
**Shri Athana:**

Will the Minister of Railways be pleased to state what steps have been taken to make the gangways of Mahendru Ghat easily passable?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): The slope of the gangway has been flattened by providing a pontoon in between the shore and the landing stage, the gangways broadened and provided with electric lights and thick coir matress to prevent slipping.

#### Oil and Oilseeds

\*1069. **Shri Kasliwal:** Will the Minister of Food and Agriculture be pleased to state whether it has been decided to impose quality control on oil and oilseeds intended for export?

The Minister of Food and Agriculture (Shri A. P. Jain): The matter is under consideration.

#### Andhra Bank Ltd.

\*1073. **Shri S. V. L. Narasimham:** Will the Minister of Labour be pleased to state:

(a) the number of branch offices of the Andhra Bank Limited, Masulipatam, outside the Andhra State together with places where they are located; and

(b) whether it is contemplated to bring the Bank under the purview of the Bank Award Act of 1955?

The Minister of Labour (Shri Khandubhai Desai): (a) Seven. Three offices are situated in the City of Madras, one in Bellary in Mysore State and one each in Khammameth, Secunderabad and Warrangal in Hyderabad State.

(b) The award of the All India Industrial (Bank Disputes), generally known as the Sastry Award as modified by the Industrial Disputes (Banking Companies) Decision Act, 1955, does not apply to the Andhra Bank as it was not a party before the Tribunal. There is no provision in the Industrial Disputes Act, 1947, under which an award can be extended by Government to undertaking which were not parties to the dispute before the Tribunal.

#### Water Supply at Imphal

\*1076. **Shri Rishang Keishing:** Will the Minister of Health be pleased to state:

(a) whether Government are aware that the piped water supply is inadequate to the total requirement of the population of Imphal town;

(b) whether it is a fact that a scheme to improve the water supply of Imphal town has been there since the beginning of the First Five Year Plan; and

(c) if so, what steps Government propose to take to put the scheme through?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) and (c). A statement is placed on the Table of the Lok Sabha. [See Appendix VI, annexure No. 25].

#### Quinine Sulphate

\*1086. **Shri N. M. Lingam:** Will the Minister of Health be pleased to state:

(a) the total stock of quinine sulphate in the country at present; and

(b) the estimated annual production and off-take?

The Minister of Health (Rajkumari Amrit Kaur): (a) The stock with the Government of India and the State Governments total 230,379 lbs.

(b) The estimated annual production and off-take during 1954-55 were 57,473 lbs. and 48,251 lbs. respectively.

#### Kotah-Ajmer Rail Link

\*1087. **Pandit M. B. Bhargava:** Will the Minister of Railways be pleased to state:

(a) the progress, if any, made towards the re-surveying of the proposed Railway line connecting Kotah with Ajmer; and

(b) when was the re-survey work taken in hand and what is the result of the said survey?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No Engineering re-survey has been undertaken but a fresh traffic survey has been ordered.

(b) The Traffic Survey Report is expected in January 1956.